

Hospital for General Medical Check-up

737. **Dr. P. Srinivasan:** Will the Minister of Health be pleased to state:

(a) whether there are hospitals under Central Government control for general medical check-up; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). No, Sir. Under the C.H.S. Scheme a Health Clinic is provided for a medical check-up of Central Government servants covered by the Scheme.

The Clinic is located in the Central Secretariat Dispensary and provides facilities for a routine check-up of Central Government servants who ask for it, by appointment. Routine laboratory examinations are carried out at the Clinic and any cases requiring more elaborate examination, are referred to the Willingdon and Safdarjung Hospitals. The Clinic has been in existence for over three years and examines on an average about 15 cases per day.

There is no other Central Government hospital in Delhi which provides this facility.

Similar information in respect of other Central Government hospitals outside Delhi is being collected and will be laid on the table of the Sabha, when available.

Talcher Power Station in Orissa

738. **Shri Ramchandra Mallick:** Will the Minister of Irrigation and Power be pleased to state:

(a) the progress of the Talcher Thermal Power Station in Orissa up-to-date; and

(b) the total amount which will be spent for this scheme?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Consulting Engineers for this power station have been ap-

pointed. Orders for the turbo-alternators and boiler feed pumps have been placed. Orders for the boiler plant are to be placed shortly. Schedule of issue of the specification, procuring of equipment and erection of the same, has also been prepared.

(b) The cost of the scheme has been estimated at Rs. 30.45 crores.

Cotton Power-Loom owners in Bombay

739. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether the cotton power-loom owners in Bombay have suggested to Government a scheme of excise duty to make the levy on the industry equitable and easy of collection;

(b) if so, the precise scheme; and

(c) Government's view about this proposal?

The Minister of Finance (Shri Morarji Desai): (a) Yes Sir.

(b) A summary of the observations and proposals made by Powerloom Industries Association, Bombay, in January last, is placed on the Table of the House. [Placed in Library, see No. LT-963/63].

(c) Government of India have already set up a Committee under the Chairmanship of Shri Asoka Mehta, to go into some of these matters. That Committee's report is awaited. Pending receipt and consideration of that report, no change in the existing Excise tariff structure is contemplated.

Chairman of Gold Control Board

740. **Shri S. M. Banerjee:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Chairman of the Gold Control Board represents a firm which was fined nearly 2 lakhs of rupees for violation of Foreign Exchange Regulation; and